

GOVERNMENT OF JAMMU AND KASHMIR
FINANCE DEPARTMENT (Codes Division)
Civil Secretariat, Jammu

Notification,

Jammu, the 17th of November 2021.

S.O. 390 .- In exercise of the powers conferred by section 67 of the Jammu and Kashmir Reorganization Act, 2019, the Lieutenant Governor, Union territory of Jammu and Kashmir hereby directs that following amendment shall be made in Annexure-II to the Delegation of Financial Powers issued vide Notification No. S.O-58 dated 31.12.2019 read with notification S.O - 146 dated 26.04.2021; namely:-

- I. In Annexure-II, Major heading 'Classification of Officers', Sub-heading, 'Major Heads of Departments':

After Entry 139, the following entry shall be added; namely:-

"140. Inspector General Registration."

By Order of the Lieutenant Governor.

Sd/-
(Atal Dulloo), IAS
Financial Commissioner
(Additional Chief Secretary),
Finance Department.

No. FD-Code/73/2021-1045

Dated: 17.11.2021

Copy to the:-

1. Advocate General, J&K High Court Srinagar/Jammu.
2. Principal Accountant General J&K Srinagar/Jammu.
3. All Financial Commissioners.
4. Principal Secretary to the Hon'ble Lieutenant Governor
5. All Principal Secretaries to Government.
6. Jt. Secretary (J&K), Ministry of Home Affairs, Government of India.
7. Principal Resident Commissioner, 5-Prithvi Raj Road New, Delhi.
8. Chief Electoral Officer, J&K.
9. All Commissioner/ Secretaries to Government.

10. Divisional Commissioner Kashmir/ Jammu.
11. Principal Secretary to Chief Justice J&K High Court Srinagar/Jammu.
12. Registrar General, J&K High Court Srinagar/Jammu.
13. Director Anti Corruption Bureau, J&K.
14. Director General, Audit and Inspections.
15. Director General, Budget Division J&K.
16. Director General Accounts and Treasuries.
17. Director General Funds Organization.
18. Director General Local Fund Audit & Pensions, J&K.
19. Director Information J&K.
20. All Head of Departments/ Managing Directors/ Chief Executives of State PSU's/ Autonomous Bodies/ Societies.
21. Secretary J&K Public Service Commission.
22. All District Development Commissioners.
23. Secretary, J&K Legislative Assembly.
24. Director/Principal, Northern Zonal Accountancy Training Institute Jammu.
25. Director Accounts & Treasuries Kashmir/ Jammu.
26. All Directors of Finance/Financial Advisors & CAOs.
27. Principal Accountancy Training School Srinagar.
28. Joint Director, J&K Funds Organization Srinagar/Jammu.
29. General Manager, Government Press, Srinagar/ Jammu for publication in Government Gazette.
30. Private Secretary to Hon'ble Advisors (F)/(B), for information.
31. Private Secretary to Chief Secretary.
32. Private Secretary to Financial Commissioner (Additional Chief Secretary), Finance Department.
33. All Treasury Officers.
34. I/C website, FD (www.jakfinance.nic.in).
35. I/C website, GAD (www.jkgad.nic.in).
36. Government Order File (W2scs).


(S.L. Pandita)

**Director General (Codes),
Finance Department.**

